

# LOK SABHA DEBATES

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## LOK SABHA

Friday, November 30, 1962/Agrahayana 9, 1884, (Saka).

The Lok Sabha met at Twelve of the Clock.

[MR. SPEAKER in the Chair]

### PAPER LAID ON THE TABLE

#### DEFENCE OF INDIA (AMENDMENT) RULES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, on behalf of Shri Datar, I beg to lay on the Table a copy of the Defence of India (Amendment) Rules, 1962, published in Notification No. G.S.R. 1593 dated the 24th November, 1962. [Placed in Library. See No. LT-623/62].

12.0½ hrs.

### BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 3rd December, 1962, will consist of:

(1) Consideration of any item of business carried over from today's Order Paper.

(2) Consideration and passing of

The Working Journalists (Amendment) Bill, 1962.

The All-India Services (Amendment) Bill, 1962.

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The Manipur (Sales of Motor Spirit and Lubricants) Taxation Bill, 1962.

The Delhi Motor Vehicles Taxation Bill, 1962.

(3) Consideration of a motion for reference of the Major Port Trusts Bill, 1962 to a Select Committee.

(4) Consideration and passing of

The Personal Injuries (Emergency Provisions) Bill, 1962.

The Textiles Committee Bill, 1962.

The Indian Tariff (Second Amendment) Bill, 1962.

The Hindi Sahitya Sammelan (Amendment) Bill, 1962, as passed by Rajya Sabha.

(5) Consideration of motion for modification of Central Apprenticeship Council Rules 1962, given notice of by Shri Indrajit Gupta.

(6) Consideration of motion for modification of Apprenticeship Rules, 1962 given notice of by Shri Indrajit Gupta.

(7) Consideration and passing of the Indian Sale of Goods (Amendment) Bill, 1962, as passed by Rajya Sabha.

(8) Discussion on the Report of Indian and State Administrative Services and Problem of District Administration by Shri V. T. Krishnamachari laid on the Table of the House on the 7th September, 1962, on a motion to be moved by Shri Harish Chandra Mathur at 3.00 P.M. on Tuesday, the 4th December.